

DOCUMENTS REQUIRED FOR FRESH CLERK APPLICATIONS

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| 1. AGE PROOF: | 10th Certificate attested by Notary |
| 2. RESIDENTIAL PROOF: | (ONLY NCR) Driving License, Voter ID, Adhar Card attested by Notary |
| | If not of above, current address Affidavit in Stamp of Rs. 10. |
| 3. PHOTOGRAPHS: | 2 Passport size photographs |
| 4. FORM: | Dully filled form with stamp and signature of Advocate. with Phone/Mobile Nos. |
| 5. FEES: | Rs. 100/- |
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DOCUMENTS REQUIRED FOR RENEWAL CLERK APPLICATIONS

OLD I-CARD WITH DULLY FILLED RENEWAL FORM

FEES: Rs. 50/-

DOCUMENTS REQUIRED FOR JOINT ADVOCATE APPLICATIONS

OLD CARD WITH NOC IN ADVOCATE LETTER HEAD FROM OTHER ADVOCATE WITH FRESH FILLED FORM

FEES : Rs.100/- (Rupees Hundred Only)

DOCUMENTS REQUIRED FOR CANCELLATION OF CLERK

OLD CARD WITH CANCELLATION APPLICATION FROM ADVCOATE IN LETTER HEAD